

(d) The wind turbines in the country are manufactured through joint ventures, subsidiaries of foreign companies and private companies all registered in India.

Solar power generation

882. SHRI SHYAMAL CHAKRABORTY: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the number of solar thermal power projects installed in the country; and
- (b) the total power generation therefrom, State-wise?

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): (a) and (b) Sir, the first solar thermal power project of 2.5 MW capacity has been commissioned in April, 2011 at Bikaner, Rajasthan. The project is under initial period of operation and output stabilization. It is reported that the project has produced power up to a maximum capacity of 2 MW.

Rooftop solar energy policy

883. SHRI SANJAY RAUT: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Central Government has approved the rooftop solar energy policy and permitted the Delhi Government to implement a plan in this regard;
- (b) whether any time-frame has been fixed for its launch;
- (c) what would be the cost of generating each unit of power from the rooftop plants;
- (d) whether Government is going to encourage discoms by providing subsidies to them in regard to buy power from the residents as the cost of the power generated from the plants would be high; and
- (e) if so, the details of the Scheme?

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): (a) No, Sir.

- (b) Does not arise.

(c) Central Electricity Regulatory Commission (CERC) has announced the guidelines for determining tariff for purchase of solar photovoltaic power and announced tariff of Rs. 15.39 per kWh applicable for the control period 2011-12. In view of the declining cost trends of solar power, CERC is reviewing the tariff annually

- (d) and (e) Does not arise.